

hearing in the courts till date;

(c) the reasons for piling up such cases;

(d) the action being taken/proposed to be taken by the Government for speedy disposal of these pending cases; and

(e) the amount spent by the Central Government for setting up of these courts ?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c) The Registry of Delhi High Court has informed that as on 1.3.97, 1667 cases are pending in Mahila Courts in Delhi, of them 94 cases are pending for final hearing. Further, keeping in view the population of Delhi and the pendency in other Sessions Courts and Courts of Metropolitan Magistrates, it cannot be said that there is any accumulation in the Mahila Courts.

(d) Monthly disposal statements are reviewed and Courts are inspected with a view to speeding up disposal of cases

(e) No additional expenditure was incurred in setting up these Mahila Courts.

[English]

LIC Housing Finance Co. Ltd.

4443 SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of FINANCE be pleased to state :

(a) the amount provided by the L.I.C. to its Housing Finance Co. Ltd.;

(b) the details of companies offices functioning in Madhya Pradesh and the total amount provided for loan as on March 31, 1996 for each branch; and

(c) the eligibility conditions for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The Life Insurance Corporation (LIC) has informed that it has provided to the LIC Housing Finance Ltd. (LICHFL) Rs. 2421.42 crores from its inception

(b) LIC has informed that the LICHFL has four branches in Madhya Pradesh Their names and the details of disbursements of loan made by them since inception are as under

Office	Date of opening	Amount disbursed from inception
Bhopal	15.10.90	44.32 crores
Indore	01.11.90	68.22 crores
Raipur	17.12.93	6.57 crores
Jabalpur	22.02.93	31.95 crores
Total		151.06 crores

(c) LIC has informed that funds for disbursement are made available by the Corporate Office of LIC Housing Finance Ltd. to different area offices on the basis of disbursement plans drawn at the beginning of every year.

[Translation]

Use of Hindi

4444 SHRI JAGDAMBI PRASAD YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry has modern gadgets installed such as Computers, telex, teleprinting etc. which are in Roman Script and these are being converted into bilingual;

(b) if so, the manner in which these bilingual gadgets will be put into use by the Ministry;

(c) the manner in which the use of Hindi will be promoted;

(d) whether the Ministry has given exemption for use of Hindi to their Offices located in Region 'A' where work has to be done cent percent in Hindi; and

(e) if so, the reasons for giving such an exemption ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) & (b) The Computers installed in the Ministry of Finance have a provision of Hindi software and most of the Telex machines and Electronic Typewriters are bilingual so that these could be used in Hindi also as and when required.

(c) All efforts are made to follow the provisions of the Official Language Act and the instructions issued by the Department of Official Language from time to time.

(d) No Sir

(e) Does not arise.